

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1862  
ANSWERED ON:08.03.2011  
PROMOTION OF HERITAGE SITES  
Joshi Shri Pralhad Venkatesh

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Government proposes to protect and promote numerous heritage sites in the country including in the State of Karnataka;
- (b) if so, the details thereof, site-wise; and
- (c) the amount of funds allocated for each site during each of the last two years?

**Answer**

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE(KUMARI SELJA)

(a)to(c) There are 3676 centrally protected monuments/sites including 507 in the State of Karnataka which have been declared as of national importance under the provision of section 4 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. The details of centrally protected monuments (State-wise) is at Annexure. The Archaeological Survey of India looks after the maintenance, conservation, preservation and environmental development in and around these centrally protected monuments in accordance with archaeological norms as per need and priority. The details of the expenditure is being collected and will be laid on the table of the House.